

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.10.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1815/2024, IA (IBC)(Plan)/08/2024, IA (IBC)/373/2024, IA (IBC)/905/2024, IA (IBC)/1810/2024 in Company Petition IB/296/7/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1815/2024

Present: Ld. Ms. Niharika Agarwal for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Last opportunity is granted for filing of rejoinder. **Matter is adjourned to 24.10.2024.**

IA (IBC) (Plan)/08/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Matter is adjourned to 24.10.2024.

IA (IBC)/373/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. Palash Taing, Mr. Mayank Kumar for the R3 and R4/CoC.

Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. VVSN Raju for the Resolution Professional.

Matter part heard. Adjourned to 24.10.2024.

Contd...

(2)

IA (IBC)/905/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Chidambara Sastry for the Respondent No.1.

None for the Respondent No.2.

Matter is adjourned to 24.10.2024.

IA (IBC)/1810/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Dwijesh Kapila for the Respondent No.1.

Pleadings stand completed. For hearing, **matter is adjourned to 24.10.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)